

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2026				
Court- wise pendency of Cases as on 30.06.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Agartala	887	469	1356
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2)	820	629	1449
3	Smt. Jhuma Dutta Chowdhury, Addl.District & Sessions Judge,(Court No. 3),Agartala (EXCL. POCSO)	89	287	376
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	588	615	1203
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala (FTSC)	429	358	787
6	Sri Debashish Kar Special Judge (CBI) Court, Agartala.	0	44	44
7	Sri Uttam Hrishu Das, Judge, Family Court, Agartala	557	423	980
8	Sri Amrendra Kumar Singh Addl.Judge, Family Court, Agartala.	498	433	931
9	Sri Subhadeep Saha, Civil Judge (Senior Division), (Court No.1), Agartala	715	0	715
10	Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala	979	0	979
11	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	339	1715	2054
12	Smti. Yashvi Taneja, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	175	2178	2353
13	Sri Piyush Priyadershi, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	240	802	1042
14	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, (Court No.2), Agartala.	151	1030	1181
15	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala	47	3977	4024
16	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala	20	905	925
17	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala	37	1008	1045
18	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala (vacant) charge remains with Sri Abhijit Adhikari , JM, First Class-cum-Civil Judge, (Jr.Div), Court No.1, Agartala	27	1017	1044
19	Sri Amlan Mukherjee, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala (FTC)	43	929	972
20	Smt. Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge(Jr. Div), (Court No.6),	32	818	850
21	Sri Bikash Debbarma, SDJM-cum-Civil Judge (Jr.Division), Mohanpur, West Tripura	16	527	543
22	Sri Abhijit Deb Civil Judge (Jr.Division)-cum-JM, First Class, Mohanpur, West Tripura	43	402	445
Total		6732	18566	25298
Station-wise pendency of Cases as on 30.06.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	5618	16781	22399
2	Mohanpur	59	929	988
Total		5677	17710	23387
2	Family Court, Agartala	557	423	980
3	Addl. Judge, Family Court, Agartala	498	433	931
Total		1055	856	1911
Grand Total		6732	18566	25298

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2026				
Court- wise pendency of Cases as on 30.06.2026				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Ravi Dahiya, District and Sessions Judge, Udaipur	287	260	547
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	185	200	385
3	Smt. Mou Banerjee, Judge, Family Court, Udaipur	166	187	353
4	Sri Saikat Das, Civil Judge (Senior Division), Udaipur	367	0	367
5	Sri Sarbajeet Choudhury, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	131	415	546
6	Sri Samuel Molsom Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	32	545	577
7	Sri Kaushik Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	7	460	467
8	Smt Mohona Deb, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	10	472	482
9	Sri Ayan Chowdhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	8	308	316
10	Smt. Purabi Jamatia, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	2	449	451
Total		1195	3296	4491
Station-wise pendency of Cases as on 30.06.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	1019	2352	3371
2	Amarpur	10	757	767
Total		1029	3109	4138
3	Family Court, Udaipur	166	187	353
Grand Total		1195	3296	4491

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2026				
Court- wise pendency of Cases as on 30.06.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gobinda Das, District & Sessions Judge, Belonia	159	100	259
2	Sri Motom Debbarma, Addl.District & Sessions Judge, Belonia	118	77	195
3	Sri Anshuman Chowdhury Judge, Family Court, Belonia	177	82	259
4	Sri Rahul Roy, Civil Judge (Senior Division), Belonia	110	0	110
5	Sri Amarjit Dey, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	78	2460	2538
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	153	2398	2551
7	JM., First Class-cum-Civil Judge (Jr. Div), Belonia (vacant) Charge remains with Sri Aritra Das, Civil Judge (Jr.Div.),-cum-JM,First Class, Belonia	35	1447	1482
8	Sri Ashit Debnath Addl.District & Sessions Judge, Sabroom	133	72	205
9	Sri Sushobhan Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	15	840	855
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	58	547	605
Total		1036	8023	9059
Station-wise pendency of Cases as on 30.06.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	653	6482	7135
2	Sabroom	206	1459	1665
Total		859	7941	8800
3	Family Court, Belonia	177	82	259
Grand Total		1036	8023	9059

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2026				
Court- wise pendency of Cases as on 30.06.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	152	225	377
2	Additional District and Sessions Judge, Kailashahar (FTSC) (Vacant), Charge remains with Sri Prakash Kumar , District & Sessions Judge, Kailashahar	37	51	88
3	Sri Yoginder Pal, Judge, Family Court, Kailashahar	185	403	588
4	Smt. Surabhi Shekhar, Civil Judge (Senior Division), Kailashahar	372	0	372
5	Smt. Jumili Debbarma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	113	300	413
6	Smt. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	176	847	1023
7	Smt. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar	59	861	920
8	Sri Biswatosh Dhar JM., First Class-cum-Civil Judge (Jr. Div.), (Court No.2), Kailashahar	67	556	623
Total		1161	3243	4404
Station-wise pendency of Cases as on 30.06.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	976	2840	3816
Total		976	2840	3816
2	Family Court , Kailashahar	185	403	588
Grand Total		1161	3243	4404

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2026				
Court- wise pendency of Cases as on 30.06.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sudipta Choudhury, District and Sessions Judge, Dharmanagar	351	352	703
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	222	313	535
3	Sri Hrishikesh Chakrabarti Judge, Family Court, Dharmanagar	167	126	293
4	Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar	331	0	331
5	Smti. Debleena Kilikdar Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	167	963	1130
6	Smt. Sushmita Das, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	242	925	1167
7	Smti. Baishali Chowdhury JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	68	902	970
8	Sri Thamas Lal Ditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	250	252
9	Ali Haydar Khan Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	8	250	258
Total		1558	4081	5639
Station-wise pendency of Cases as on 30.06.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1381	3455	4836
2	Kanchanpur	10	500	510
Total		1391	3955	5346
3	Family Court, Dharmanagar	167	126	293
Grand Total		1558	4081	5639

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2026				
Court- wise pendency of Cases as on 30.06.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Sanjoy Bhattacharjee, District & Sessions Judge, Sonamura	203	634	837
2	Sri Arindam Paul, Judge, Family Court, Sonamura	55	66	121
3	Smti. Hena Begam Civil Judge (Senior Division), Sonamura	185	0	185
4	Smti. Tanusree Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	77	811	888
5	Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura (vacant) Charge of the Court may remains with Smti. Reena Debbarma, JMFC-cum- CJ(Jr.Div), Sonamura, West Tripura	30	294	324
6	Smt. Reena Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	26	614	640
7	Sri Subhra Nath, Additional District & Sessions Judge, Bishalgarh	243	323	566
8	Smt. Papri Debbarma, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	32	1358	1390
9	Sri Gaurav Kumar Shahi, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	91	1400	1491
Total		942	5500	6442
Station-wise pendency of Cases as on 30.06.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	521	2353	2874
2	Bishalgarh	366	3081	3447
Total		887	5434	6321
3	Family Court , Sonamura	55	66	121
Grand Total		942	5500	6442

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2026				
Court- wise pendency of Cases as on 30.06.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Manabendra Debbarma, District and Sessions Judge, Khowai,	95	214	309
2	Smt. Sharmistha Mukherjee, Addl.District & Sessions Judge, Khowai	77	209	286
3	Sri Ramdas Chottopadhayay, Judge, Family Court, Khowai	69	44	113
4	Smt. Dorothy Jamatia, Civil Judge (Senior Division), Khowai	183	0	183
5	Smt. Mitra Das, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	51	1147	1198
6	Smt. Madhumita Pal, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	34	766	800
7	Smt. Debanjana Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	21	715	736
Total		530	3095	3625
Station-wise pendency of Cases as on 30.06.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	461	3051	3512
Total		461	3051	3512
2	Judge, Family Court, Khowai	69	44	113
Grand Total		530	3095	3625

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2026				
Court- wise pendency of Cases as on 30.06.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Dhiman Debbarma, District and Sessions Judge, Ambassa	78	96	174
2	Sri Tapan Debbarma Additional District and Sessions Judge, Ambassa	41	134	175
3	Judge, Family Court, Ambassa (Vacant), Charge remains with Sri Dhiman Debbarma , District Judge, Dhalai District, Ambassa	35	17	52
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Ambassa	82	0	82
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	37	300	337
6	Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa (Vacant) Charge remains with Sri Divya Prakash Mishra	9	289	298
7	Sri Sunil Kumar Singh Additional District & Sessions Judge, Kamalpur	115	107	222
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	20	1389	1409
9	Sri Jogodottam Chatterjee, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	68	1048	1116
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	15	367	382
11	Farhad Islam, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	17	649	666
12	Sri Sumir Bag SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	82	82
13	Dr. N R Rakesh Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	4	108	112
Total		521	4586	5107
Station-wise pendency of Cases as on 30.06.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	247	819	1066
2	Kamalpur	203	2544	2747
3	Longtharai Valley	32	1016	1048
4	Gonda Twisa	4	190	194
Total		486	4569	5055
5	Family Court, Ambassa	35	17	52
Grand Total		521	4586	5107

District-wise pendency of Civil and Criminal Cases as on 30.06.2026				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	6732	18566	25298
2	Gomati District, Udaipur	1195	3296	4491
3	South Tripura District, Belonia	1036	8023	9059
4	Unakoti Judicial District, Kailashahar	1161	3243	4404
5	North Tripura District, Dharmanagar	1558	4081	5639
6	Sepahijala District, Sonamura	942	5500	6442
7	Khowai District, Khowai	530	3095	3625
8	Dhalai District, Ambassa	521	4586	5107
Total		13675	50390	64065